

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 136  
143(ND)/2013

**IN THE MATTER OF:**

Rockman Advertising and Marketing India Pvt. Ltd. & ors.

.... Applicant/petitioner

v.

M/s. Sharp Eye Advertising Pvt. Ltd.

.... Respondent

**Order Under Section 397/398**

**Order delivered on 10.02.2020**

**Coram:**

**SHRI B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

For the Applicant:

For the Respondent:

Ms. Sushma Singh, Mr. Vinod K. Sharma, Advs. in  
CA No 143(NS) of 2013.

**ORDER**

List on 16.04.2020.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**